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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 76/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 362/2017 With CA 262/2016 (Old)

Coram:

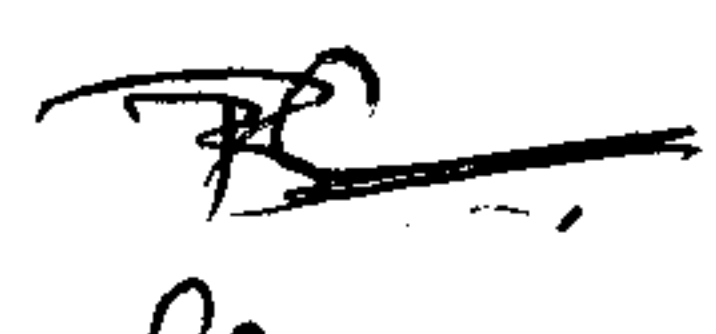
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: AR Printing & Packaging (India) Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|-----------|
|-------|------------------------|-------------|----------------|-----------|

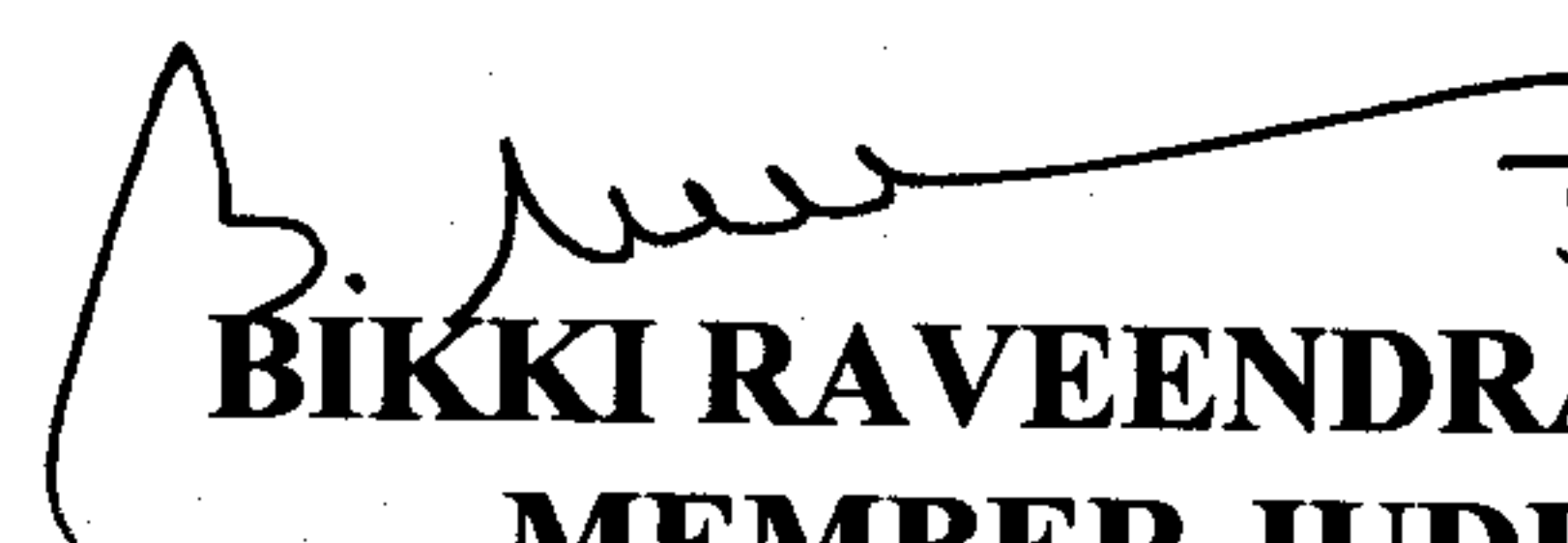
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|----|----------------|------|------------|---|
| 1. | NAVIN K PAHWIA | ADV. | PETITIONER |  For, NAVIN K PAHWIA |
| 2. | | | | |

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

It is pointed out by the learned Counsel for petitioner that there is no specific direction/ observation regarding secured creditors of the Transferor company in the order of Hon'ble high Court in CA 262/2016 dated 09.06.2016.

At request of petitioner counsel to obtain ~~that very~~ clarification from the Hon'ble High Court, list the matter on 12.07.2017.

 31.5.17
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.